

**DR. YELAMANCHILI SIVAJI:** For everything, we are going after the name of Jawaharlal Nehru, Jawahar Rozgar Yojna, etc. Instead of that, you distribute it among your own party people and party leaders, like some in the name of Lal Bahadur, some for V.V. Giri, some other for Sonia Gandhi.

श्री राधाकृष्ण मालवीय : ऐसा कोई प्रस्ताव नहीं है ।

**MR. CHAIRMAN:** Next question.

\*166. (The questioner (Shri Harvandra Singh Hanspal was absent. For answer vide col. . . . 38-40 infra).

#### Review of the Lists of SC/ST

\*167. **SHRI BAIKUNTHA NATH SAHU :** Will the Minister of WELFARE be pleased to state :

(a) whether the Government have received the lists submitted by different State Governments for revision/amendment of the existing lists of Scheduled Castes and Scheduled Tribes as provided under Articles 341 (2) and 342 (2) of the Constitution of India;

(b) if so, the names of the States which have sent such lists; and

(c) the details of steps taken so far to make revision/amendment of the lists ?

**THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) :** (a) Yes, Sir.

(b) and (c) All States were consulted in connection with drawing up proposals for comprehensive revision of the list of Scheduled Castes and Scheduled Tribes and responses have been received from all of them. Further amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done

only through an Act of Parliament in view of Articles 341 (2) and 342(2) of the Constitution. No further information can be disclosed at this stage.

**SHRI BAIKUNTHA NATH SAHU :** I would like to know whether the Minister of Welfare of Orissa has requested the Government of India to revise the lists under articles 341(2) and 342(2).

**DR. RAJENDRA KUMARI BAJPAI :** Sir, it is not possible to accept every suggestion of the States.

(Interruptions)

**SHRI PAWAN KUMAR BANSAL :** Sir, there has always been a demand from the *Vimukta Jatis* to be included in the list of Scheduled Castes. What is the response of the Government ?

**DR. RAJENDRA KUMARI BAJPAI :** The answer is the same as I have given just now.

#### Spreading of Fish disease in the Coastal Areas of the Country

@\*168. **SHRI BIR BHADRA PRATAP SINGH :** †  
**SHRI BHAGATRAM MANHAR :**

Will the Minister of **AGRI CULTURE** be pleased to state.-

(a) whether Government are aware that Ulcerative Disease Syndrome (UDS), commonly known as "Fish Disease", has recently spread out in the various coastal areas of the country; and

(b) if so, what are the details thereof and what steps Government are contemplating to take to control the epidemic?

**THE MINISTER OF STATE IN THE DEPARTMENT OF**

†The question was actually asked on the floor of the House by Shri Bir Bhadra Prata Singh.

@Previously S arred Question 28 transferred from the 25th April 1989

**RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHAN-POOJARI) :** (a) and (b) The Ulcerative Disease Syndrome (UDS) in fish has recently appeared in some of the North-Eastern States, West Bengal and Orissa. States were forewarned about the disease and informed about remedial measures to be taken in the event of the spread of the disease. The cooperation from Food & Agriculture Organisation of United Nations and Fisheries Research Institutes in the country has been obtained to identify the causes of the disease.

The training of the State Government officials in diagnosis of the symptoms of the disease, remedial measures to be taken and the methods of educating the people to control the disease has been organised.

**SHRI BIR BHADRA PRATAP SINGH :** Sir, this disease originated from West Bengal. Later, on, it spread to other areas. I would like to know what the Ministry has done in the beginning itself, when it originated in West Bengal, to prevent the spread of the epidemic.

**SHRI JANARDHAN POOJARI:** Practically, there is no medicine for this. This is a virus disease. In fact, remedial measures have been taken. States have been asked to put some lime into the water—in the areas which have been affected—to prevent it. Even though efforts have been made to identify the disease and find a remedy for this, so far, it has not been possible to find any remedy.

**SHRI BIR BHADRA PRATAP SINGH :** When the disease spread to Orissa, one remedial measure that was prescribed was the use of bleaching powder. This led to several side-effects like stomach disorders, diarrhoea, etc. The danger has not evaporated. I. is likely to

persist. Therefore, may I know whether any research has been conducted on it and, if so, the details in this regard? I would also like to know whether there have been any casualties in Orissa.

**SHRI JANARDHAN POOJARI :** Sir, even though our scientists are trying to find a remedy, so far we have not been able to succeed. So far, there has been no human death. But in one State itself, we lost about 6,700 tonnes of fish. We have been making efforts. We have also contacted some foreign organisations. But as I said, so far, we have not been successful.

**SHRI SUBRAMANIAN SWAMY :** My supplementary has been answered.

\*169 [The questioner (Shri D.B. Chandre Gowda) was absent For answer, vide col. 40-41 infra].

\*170 [The questioner (Shri Subas Mohanty) was absent. For answer vide col. 41i infra].

**SHRI SUBRAMANIAN SWAMY :** The representatives from Karnataka are absent. This is the way they care for their State. What is this? The Janta Dal Members are absent. Do they not care for Karnataka?

#### Funds to Rajasthan for the Poverty Eradication Programme

\*171 **SHRI SANTOSH BAGRODIA :** Will the Minister of AGRICULTURE be pleased to state :

(a) the funds made available to Rajasthan under the poverty eradication programme during the last two years ;

(b) the fund utilised by the State during the said period; and

(c) the number of persons in the State brought above the poverty line during this period ?